OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

SI. No.	Name of the Officials	From	То
1	Sh. Naresh Chand S/o Sh. Daya Chand, EC: 13986/ 31885516	Ahlmad/JA in the Court of Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi.	Judicial Assistant in the Caretaking Branch, Rouse Avenue District Court, New Delhi
2	EC: 29386422	Assistant Ahlmad/JA in the Court of Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi	Ahlmad/JA in the Court of Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi.
	5/0 Sn. Satpai		Assistant Ahlmad/JJA in the Court of Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

> Principal District & Sessions Judge (Officiating) Rouse Avenue District Court, New Delhi

No.: _______ /F.7/P&T/Admn/RADC/2022

Dated, Delhi the 08422

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi. 3,
- The Reader/Branch Incharge to the concerned Court/Branch. 4.
- 5. The concerned officials.
- 6. The PS to the undersigned.
- 7. Dealing Official Leave Seat, RADC, Delhi
- The Branch In charge, Computer Branch, RADC for being uploaded on the official website. 8.
- 9. The Dealing Official, LAYERS seat, THC, Delhi
- The Dealing Official T&P II, Personal File/CR/Leave/Website Committee, THC, Delhi. 10.

Principal District & Sessions Judge (Officiating) Rouse Avenue District Court, New Delhi